

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2301  
ANSWERED ON:17.03.2005  
COMPENSATION TO LAND OWNERS  
Mohite Shri Subodh

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether Maharashtra Airport Development Company (MADC) has been appointed as a nodal agency for development of multi-modal International Passenger and Cargo Hub Project at Nagpur;
- (b) if so, the details thereof;
- (c) whether MADC has been authorised to acquire land for the project and pay compensation to land owners; and
- (d) if so, the details thereof alongwith the compensation paid so far?

**Answer**

- MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION( SHRI PRAFUL PATEL )

(a)& (b):- Yes, Sir. Government of Maharashtra has formed a Special Purpose Vehicle (SPV) in the name of Maharashtra Airport Development Company (MADC) for providing focused and speedy implementation of the proposed multi-modal International Passenger and Cargo Hub Airport (MIHAN) project integrated with existing airport at Nagpur.

(c)&(d):- Government of Maharashtra has acquired 272 hectares of land and an amount of Rs.4.05 Crores as compensation have been distributed to the land owners.